GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6030 ANSWERED ON:30.04.2015 PANEL FOR RESETTLEMENT OF FARMERS Charitra Shri Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it has been proposed to set up a panel to monitor various efforts/ measures taken by the Union and State Governments to address the issues relating to resettlement of farmers; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) and (b): As per Section 48 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013, the National Monitoring Committee for Rehabilitation and Resettlement was constituted on 29.8.2014. A meeting of the Committee was held on 20.01.2015.

Later, National Monitoring Committee for Rehabilitation and Resettlement has been constituted on 02.03.2015 to review and monitor the implementation of rehabilitation and resettlement schemes or plans under the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 and National Rehabilitation and Resettlement Policy, 2007 due to land acquisition.

Another National Monitoring Committee for Rehabilitation and Resettlement has also been constituted on 02.03.2015 to review and monitor the implementation of rehabilitation and resettlement schemes or plans under the National Rehabilitation and Resettlement Policy, 2007 for displacement due to reasons other than land acquisition.